

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** HIGH COURT FOR THE STATE OF TELANGANA - ECT-3-2024 Training Programme for New Master Trainers on 03.08.2024 (Saturday) and 04.08.2024 (Sunday) at Telangana State Judicial Academy, Secunderabad - Nomination of New Master Trainers to undergo the Training Programme - **Relief Arrangements - ORDERS - ISSUED.**

**READ:** High Court's Proceedings in Order Roc.No.527/SO/2024, dated 27.07.2024.

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**ORDER ROC.NO.3041/2024-B.SPL., DATED:02.08.2024**

**The High Court is pleased to pass the following order:**

The following Judicial Officers mentioned in Column No.2, vide High Court's proceedings read above, are nominated as Master Trainers to undergo the ECT-3-2024 Training Programme under e-Courts Projects Phase-III for the Financial Year 2024-2025 on 03.08.2024 (Saturday) and 04.08.2024 (Sunday) at Telangana State Judicial Academy, Secunderabad.

<b>SL. NO.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Sri Sai Kiran Kasamala, XX Assistant Judge, City Civil Court, Hyderabad.	XIX Assistant Judge, City Civil Court, Hyderabad
2.	M.Venkateswara Rao, XXVI Additional Chief Judge, City Civil Court, Hyderabad	XXV Additional Chief Judge, City Civil Court, Hyderabad
3.	Smt Farheen Kouser, Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District.	Principal Junior Civil Judge-Cum-Judicial Magistrate Of First Class, <b>Suryapet.</b>
4.	Ms. Mohammed Fariha Ahmed, IV Additional Junior Civil Judge - cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Hanumakonda
5.	Ms. Thiruchinapalli S P Bhargavi, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Banswada, Kamareddy District	Junior Civil Judge - cum - Judicial Magistrate of First Class, Yellareddy, Kamareddy District.

6.	Ms. B. Deeksha, I Additional Junior Civil Judge - cum-Spl. Judicial Magistrate of First Class (Mobile), Kamareddy.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Kamareddy District.
7.	Smt. Shereena Mohd, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar	I Additional Junior Civil Judge - cum - I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar
8.	Sri Karthik Reddy .T, I Additional Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Khammam
9.	Ms. Karanjia Bhavana, IV Additional Junior Civil Judge - cum- IV Additional Judicial Magistrate of First Class, Mahabubnagar.	III Additional Junior Civil Judge - cum - III Additional Judicial Magistrate of First Class, Mahabubnagar
10.	Smt. Syed Zakiyyah Sulthana, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.	III Additional Junior Civil Judge - cum - III Additional Judicial Magistrate of First Class, Mahabubnagar
11.	Sri Mohammad Umar, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Narayanpet.	III Additional Junior Civil Judge - cum - III Additional Judicial Magistrate of First Class, Mahabubnagar
12.	Sri Sattu Ravinder, I Additional Senior Civil Judge - cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	Principal Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.
13.	Sri Sridhar Mandhani, Junior Civil Judge -Cum-Judicial Magistrate of First Class, Narayankhed, Sangareddy District.	Principal Junior Civil Judge - cum - Principal Junior Civil Judge, Zaheerabad, Sangareddy District
14.	Sri Ajay Ullam, Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Kumuram Bheen Asifabad

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the above said officers, who are nominated to participate in the said training programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On completion of the said training programme, the officers mentioned in Column No.2 shall resume charge of their regular post and also the post(s) for which they are holding full additional charge if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad.
  2. **The nominated officers are entitled only for actual journey time.**

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

To

1. The officers and In-charge officers concerned.
  2. The Registrar General and all other Registrars, High Court for the State of Telangana.
  3. The Director, Telangana State Judicial Academy, Secunderabad.
  4. The Chief Judge, City Civil Court, Hyderabad.
  5. The Metropolitan Sessions Judge, Hyderabad.
  6. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
    - 1) Mancherial
    - 2) Kumurambheem Asifabad
    - 3) Karimnagar
    - 4) Khammam
    - 5) Mahabubnagar
    - 6) Kamareddy
    - 7) Narayanpet
    - 8) Suryapet
    - 9) Sangareddy
    - 10) Asifabad
    - 11) Hanumakonda
    - 12) Medchal-Malkajiri
  7. The Pay and Accounts Officer, Hyderabad.
  8. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
  9. **THE SECTION OFFICERS :**
    - a) Special Officers Section
    - b) Vigilance Cell
    - c) E-Section
    - d) Work Review Cell
    - e) O.P.Cell
    - f) B-Section
    - g) Accounts Section
    - h) Computer Section
    - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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